

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. 3064
ANSWERED ON 13.12.2024**

Propagation of Ayurveda

3064. Shri V K Sreekandan:

Will the Minister of AYUSH be pleased to state:

- (a) whether it is a fact that the campaign of the Government to bring Ayurveda to every household is supported by more than 4.7 lakh dedicated volunteers in the country;
- (b) if so, the details thereof along with the nature of campaign these volunteers have been carrying out across the country;
- (c) whether it is a fact that this initiative has grown significantly since it was launched at the ninth Ayurveda Day celebration recently and if so, the details thereof;
- (d) whether the Government is considering the use of ayurvedic medicine for treatment in every medical institution in the country including Government defence and private sector hospitals; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) to (c)- The Government launched a campaign namely, “Desh ka Prakriti Parikshan Abhiyan”, on 9th Ayurveda Day (29th October, 2024). The campaign commenced since 26th November, 2024 till 25th December 2024, which envisages assessing the Prakriti of an individual citizen as per the principle of Ayurveda through a dedicated mobile application with the assistance of dedicated volunteers including Students, Teachers, Ayurveda Practitioners, and Ayurvedia Medical officers. The campaign aims to encourage people towards positive health.

As of 10th December 2024, about 1.38 lakh volunteers have evaluated Prakriti for 26 Lacs Indian citizens above 18 years of age.

(d) and (e)- Public health being a State subject, the primary responsibility to consider the use of Ayurvedic medicine for treatment in every medical institution, comes under the purview of respective State/UT Governments. However, Ministry of Ayush is implementing the Centrally Sponsored Scheme of National Ayush Mission (NAM) through States/UTs and supporting their efforts for promotion and overall development of Ayush system including Ayurveda. Under NAM, grant-in-aid is being provided to the State /UT Governments against their proposals received through State Annual Action Plans (SAAPs) as per the provisions of NAM guidelines.

Ministry of Ayush has signed Memorandums of Understanding (MoUs) with Ministry of Defence to integrate Ayurveda in the health establishments under Directorate General Armed Forces Medical Services (DGAFMS) and Directorate General Defence Estates (DGDE) under Ministry of Defence (MoD). As per the MoUs, total 48 Ayurveda units have been started under MoD; 36 Cantonment Board Hospitals/ Dispensaries under DGDE in various Cantonments and 12 Service Hospitals under the Armed Forces Medical Services.

Central Government Health Scheme is providing comprehensive medical care including Ayurveda to the Central Government employees and pensioners enrolled under the scheme. At present a total of 102 Private Ayurvedic Healthcare Organizations are empanelled under CGHS, which includes 55 Private Ayurvedic Healthcare Organizations for Day Care services and 47 Private Ayurvedic Healthcare Organizations for In-Patient Department services (IPD).